

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).23696/2012

SHRI BHWANI PAPER MILLS LTD.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief
and office report)

Date: 01/10/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr Shwetank Sailakwal, Adv.
Mr. Vipin Kumar Jai,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List before the Hon'ble Court as per rules.

		(S.G.SHAH)	
		REGISTRAR	

hj